

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 155 OF 2017**

**Dated: 28<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>North Bihar Power Distribution Company Ltd.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Bihar Electricity Regulatory Commission</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Raunak Jain  
Mr. Vishvendra Tomar  
Ms. Stuti Kishan h/f  
Mr. Buddy A. Ranganathan for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **29.08.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**